

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

CUSTOMS Appeal No. 10793 of 2018-DB

[Arising out of OIA-MUN-CUSTM-000-APP-324-341-17-18 dated 03.01.2018 passed by Commissioner of CUSTOMS-AHMEDABAD]

Yth Trading Company

...Appellant

Shop No. 29, Hi-Life Mall, P.M. Road,
Santacruz West,
Mumbai
Maharashtra

VERSUS

C.C.-Mundra

...Respondent

Office Of The Principal Commissionerate Of Customs, Port User
Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri Anil Gidwani, Advocate for the Appellant
Shri Anand Kumar, Superintendent, (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:03.10.2023
DATE OF DECISION:22.11.2023

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 10787 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK